

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. 13/S.O./2024

Date: 14-05-2024

It has been observed by Hon'ble Rajasthan High Court, Bench Jaipur in order dated 19.12.2023 passed in D.B. Criminal Reference No. 1/2023 (Pooja Gurjar & Ors. vs. State of Rajasthan), that neither the statute directs impleadment of victim as a party-respondent nor the judgment of Jagjeet Singh & Ors. vs. Ashish Mishra @ Monu & Anr. (Judgment dated 18.04.2022 passed in Criminal Appeal No.632 of 2022) directs impleadment of victim as a necessary party. Jagjeet Singh & Ors. case only provides that the victim has a vested right to be heard at every stage of proceedings. Therefore, the victim is not a necessary party and is not required to be impleaded as party-respondent in bail applications under Sections 437, 438 or 439 of Code of Criminal Procedure.

In view of the above, it is enjoined upon all concerned that mandate of the Hon'ble Court be strictly comply with.

By Order

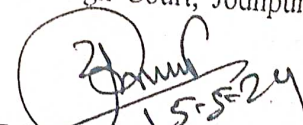

REGISTRAR GENERAL

No. Gen/XV/110/2023/SC-I/798

Date : 15.05.2024

Copy forwarded to the following for information and necessary action:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. Private Secretary to all the Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
3. The Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. All the Registrars /O.S.D., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
5. Registrar-cum-CPC, Rajasthan High Court Bench Jaipur with the request to upload the same on the official website of Rajasthan High Court.
6. Registrar (Judicial), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur with the direction to circulate the same all amongst all the concerned of Judicial Side and ensure compliance the same.
7. The Addi. Solicitor General Of India/ Assist. Solicitor General of India, Rajasthan High Court, Jodhpur/Jaipur.
8. The Advocate General/ All Additional Advocate Generals, Jodhpur/ Jaipur.
9. Chairman, Bar Council of Rajasthan, Jodhpur.
10. The President, Rajasthan High Court Advocates' Association/ Lawyers' Association, Jodhpur.
11. The President, Rajasthan High Court Bar Association, Jaipur.
12. All Joint Registrars/ Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur
13. All Assistant Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
14. All A.O.J./ Stamp Reporter/ Court Master, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.


15.5.24
REGISTRAR (ADMN.)